

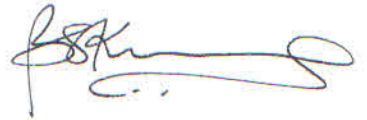



15

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
---	CP 5/17	Hearing	241, 242 & 59	S.R. Mohan & Anr. Vs. M/s. Duvalla Deekshitnal & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	KIRAN S. BETTADAPUR 99725 69778	PETITIONERS	
2)	A. SAMPATH	RESPONDENT No. 8	
3)	RAJESH S. ADVOCATE 8123976974	Respondent No. 7 (Sizi)	
4)	Rakesh Bhatt GKM Associates	Respondent No. 6	

DT

O R D E R

Counsel for Petitioner Company is present. Shri S.Rajesh, Advocate filed vakalat for R-7. Shri A.Sampath, Counsel for R-8 filed objection/counter. Counsel for R6 is also present.

Counsel for Respondents 1 and 2 requested time to file objections, so also Counsel for Respondents 7 and 8. Time granted till 18/04/2017. Counsel for petitioner is directed to file proof after obtaining information from the Indian Post portal website whether Notices addressed to R4, R9 and R10 were delivered or not. Counsel for Respondents 1 and 2 undertake to file vakalath for Respondents 3 and 5 and also requested time for filing objections. For filing objections listed on 18/04/2017.


Member (J)


Member (T)